

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 244 OF 16
&
APPEAL NO. 245 OF 2016**

Dated : 14th August, 2019

In the matter of:

Power Company of Karnataka Ltd.

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **21.10.2019.**

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Court Master